

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**STARRED QUESTION NO. 408
TO BE ANSWERED ON 23.03.2020**

WELFARE AND UPLIFTMENT OF UNSKILLED AND SKILLED LABOURERS

**†*408. SHRI ARVIND GANPAT SAWANT:
SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN
RAJENIMBALKAR:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of schemes/programmes being run/ implemented by the Government for welfare and upliftment of unskilled and skilled labourers/workers in the country;**
- (b) the State/UT-wise details of the funds sanctioned/released and utilized in this regard during each of the last three years and the current year;**
- (c) whether the Government has conducted or proposes to conduct any study/survey regarding the condition of workers at workplaces;**
- (d) if so, the details thereof and the findings in this regard; and**
- (e) the steps taken/being taken by the Government to improve the overall conditions of workers including their safety, health and working conditions at the workplaces?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 408 TO BE ANSWERED ON 23.3.2020 BY SHRI ARVIND GANPAT SAWANT, SHRI OMPRAKASH BHUPAILSINH ALIAS SHRI PAWAN RAJENIMBALKAR REGARDING WELFARE AND UPLIFTMENT OF UNSKILLED AND SKILLED LABOURERS.

(a) to (e): In order to harvest dividend of young population of the country and to provide skilled training to the unskilled semi-skilled and unemployed youth, workforce, Government of India launched National Skill Development Mission. It intends to create convergence across sectors and States in terms of skill training activities. Under the Mission, there are about 20 Central Ministries/Departments including Ministry of Skill Development and Entrepreneurship (MSDE) involved in the implementation of more than 40 schemes for various skill development programmes to develop skilled manpower to meet the requirements of different sectors. Major schemes include Pradhan Mantri Kaushal Vikas Yojana (PMKVY), National Apprenticeship Promotion Scheme (NAPS), Rural Self Employment and Training Institutes (RSETI), Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY), etc. Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2016-20 is a flagship scheme of the Ministry of Skill Development and Entrepreneurship being implemented with an objective to provide skill development training (Short Term Training (STT) and Recognition of Prior Learning (RPL)) across the country in diverse sectors.

Further to provide social security benefits to the workers in the unorganised sector, including agricultural labourers, Government enacted the Unorganised Workers' Social Security Act, 2008. This Act stipulates formulation of suitable welfare schemes for unorganised workers including farm labourers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government.

The Life and Disability cover for the unorganised workers is being addressed through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY). The PMJJBY provides life insurance cover of Rs. 2 lakh on payment of premium of Rs. 330 per annum. PMJJBY is available to people in the age group of 18 to 50 years. PMSBY provides insurance coverage of Rs. 2 lakh on accidental death or full disability, and Rs. 1 lakh on partial disability on payment of premium of Rs. 12 per annum. The Scheme is available to people in the age group of 18 to 70 years. The total combined annual premium for PMJJBY&PMSBY is Rs.342/- which is shared equally between the State Government and Central Government.

The Health and Maternity benefits is being addressed through Ayushman Bharat Scheme which is an universal health scheme being implemented by the Ministry of Health and Welfare. In order to provide old age protection to the unorganised workers, Ministry of Labour and Employment is implementing Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM), w.e.f. 15-02-2020 which is a voluntary and contributory pension scheme for providing monthly minimum assured pension of Rs. 3000/- on attaining the age of 60 years. The unorganised workers in the age group of 18-40 years whose monthly income is Rs. 15000/- or less and not a member of EPFO/ESIC/NPS(Govt. funded) can join the scheme. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government.

Revised Integrated Housing Scheme (RIHS) 2016, was introduced w.e.f. 22.03.2016 to provide subsidy of Rs.1, 50,000/- (per beneficiary) in three (3) instalments in the ratio of 25:60:15 (ie Rs.37, 500, Rs.90,000 and Rs.22, 500) to Beedi/Iron Ore Mines, Manganese Ore & Chrome Ore Mines (IOMC)/Limestone Mines, Dolomite Mines (LSDM)/Mica Mines and Cine Workers for construction of pucca houses. In the meeting of the EFC held on 11.5.2018 under the Chairmanship of Secretary (Expenditure) to consider Labour Welfare Schemes for Beedi/cine/Mica/Iron Ore, Chrome Ore / Limestone and Dolomite Mines workers, it was decided for convergence of Revised Integrated Housing Scheme(RIHS) with the Pradhan Mantri Awaas Yojna (PMAY) of the Ministry of Urban

Development(Urban) and Pradhan Mantri Awaas Yojna (Grameen) of the Ministry of Rural Development. No new applications are being accepted under RIHS, 2016 any more.

The benefits under the scheme Financial Assistance for Education to the Wards of Beedi/ Cine /Iron Manganese , Chrome , Limestone and Dolomite Mines workers, are being transferred through DBT system and the applications under this scheme are invited and processed online, through the National Scholarship Portal. Under this Scheme Financial Assistance from Rs. 250/- to Rs.15,000/- (depending upon class/course) for students studying from Class 1st to Professional degree course.

Health care facilities are being provided to Beedi, Cine and Non Coal Mine workers and to their families through 10 Hospitals and 286 Dispensaries located across the country. Reimbursement of expenditure is made for specialized treatment taken under Government recognized Hospitals in case of critical diseases like cancer, TB, Heart diseases, Kidney transplantation etc.

DGFASLI has conducted safety and occupational health surveys to ascertain the status of working conditions, safety and health of the workers in factories. Unit Level Consultancy Studies are also undertaken at the request of the management. The details of such studies and surveys conducted by DGFASLI during the years 2016, 2017 and 2018 are given as **Annexure IA, Annexure IB and Annexure IC.**

As per the Hon'ble Supreme Court order no. 1028/2006/SC/PILW dated 30th August, 2016, occupational safety and health survey for silicosis was carried out by DGFASLI jointly with State Factory Inspectorates throughout the country and the status reports have already been submitted to the Hon'ble Supreme Court of India on 8th March, 2018.

Further, a National Study on Occupational Safety, Health and Working Environment was conducted in Asbestos Cement Product Industries from November, 2018 to February, 2019.

The Government of India has declared the National Policy on Safety, Health and Environment at Workplace (NPSHEW) which aims to establish a preventive safety and health culture in the country through elimination of the incidence of work related injuries, diseases, fatalities, disasters and to enhance the well-being of employees in all the sectors of economic activity in the country.

Further, for the manufacturing sector, the Government of India has enacted a comprehensive legislation i.e., the Factories Act, 1948, for ensuring the occupational safety, health and welfare of the workers employed in the factories registered under the Factories Act, 1948. There are elaborate provisions pertaining to the health, safety, welfare, hazardous processes, working hours, penalties and procedures etc., and the Rules framed thereunder are adequate to ensure safety and health of the workers working in registered factories.

For the port sector, the Dock Workers (Safety, Health and Welfare) Act, 1986 has been enacted by the Central Government to take care of safety, health and welfare of the dock workers working in the ports. The Dock Workers (Safety, Health and Welfare) Act, 1986 and Regulations, 1990 framed thereunder are being enforced by DGFASLI through the Inspectorate of Dock Safety offices in the major ports of the country.

Further, officials of Directorate General of Mines Safety, regularly make inspection of the mines and if any irregularities/ deficiencies in relation to safety, health and welfare are found concerned mine management are addressed for the redressal.

Occupational health survey were carried out in various state/UT in the year 2015, 2016, 2017,2018 and 2019 by National Institute of Miners' Health, Nagpur in collaboration with DGMS and by this Directorate with the help of state Government to detect cases of silicosis. In the survey 391 cases of silicosis have been detected. The State/ UT-wise details of Silicosis cases are given below:

Name of State/ UT	No. of Silicosis case
Jharkhand	11
Madhya Pradesh	64
Rajasthan	216
Gujarat	8
Karnataka	27
Andhra Pradesh	11
Telangana	11
Tamilnadu	19
Chhattisgarh	2
Goa	15
Uttar Pradesh	07
Total	391

The matters relating to safety, health and welfare of persons employed in the mines are dealt with under the Mines Act, 1952, Rules and Regulations made there under. Directorate General of Mines Safety (DGMS) under the Ministry of Labour and Employment, Government of India administers this Act for ensuring safety in the mines in the country. The owner, agent, manager and other statutory persons appointed at the mines are required to comply with the provisions of the statute.

To ensure that the mine workers are provided with adequate safety measures while working in the mines, Officers of DGMS undertake inspections of mines and take following measures:

1. Pointing out contraventions
2. Withdrawal of permission
3. Issue of improvement notices
4. Prohibition of employment
5. Informal stoppages
6. Prosecution in the court of law

To maintain the safety of labourers working under great risk conditions in mines, the following steps are also taken/being taken by the DGMS:

- (i) To promote and propagate safety awareness in mines, National Safety Awards (Mines), National Conference on Safety in Mines are organized by DGMS. The recommendations of National Conference on Safety in Mines go a long way in enhancing safety of mine workers.
- (ii) Workers participation and sensitization in matters of safety are ensured through training in safety and by initiatives like observance of safety week and safety campaigns, etc.
- (iii) Safety training programmes are organized among Managers and Supervisors for improving safety standards in mines.
- (iv) Introduction of Risk Assessment Techniques and preparation of safety management plan aimed at elimination of risks and to ensure safety of workmen.
- (v) Introduction of standard operating procedures to avoid unsafe practices in mines.

Time to time, DGMS Circulars are issued as guidelines for safe operations in identified thrust areas.

Further, the Government has introduced “The Occupational Safety, Health and Working Conditions Code, 2019” to consolidate and amend the laws regulating the occupational safety, health and working conditions of the persons employed in an establishment and the matters connected therewith or incidental thereto.

Funds under PMJJBY/PMSBY and PM-SYM are not allocated to the State/UT governments, for implementation. However, the expenditure incurred on Social Security Scheme of PMJJBY/PMSBY from the Social Security Fund maintained by LIC, during last three years towards providing insurance cover is as under:

Year	Expenditure (Cr.)
2016-17	385.34
2017-18	435.16
2018-19	587.52

The budget and expenditure details for the PM-SYM scheme is as under:

Scheme	2018-19		2019-20		
	(Amount in Rs. Crore)				
	BE/RE	Expenditure	BE	RE	Total Expenditure/ Fund Allocated to LIC (as on 31.12.2019)
PMSYM	0/50	49.49	500	408	352.67

Note: BE/RE – Budget Estimates / Revised Estimates

The expenditure details under Health, Education and Housing are provided at Annexure 2.

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Unit level Consultancy Studies and Audits undertaken during 2016

Sl. No.	Title	Started in 2016	Completed in 2016
1.	Consultancy Study	1	-
2.	Fire Safety Audit	-	1
3.	HAZOP study	2	4
4.	Industrial Hygiene Study	3	1
5.	Industrial Hygiene Survey	1	-
6.	Noise Survey	1	-
7.	Occupational Health Audit	-	1
8.	Safety Audit	11	13
9.	Study on Evaluation of Asbestos Fibre Levels	-	1
10.	Testing of the Quality of Compressor Breathing air	4	4
11.	Workplace Environment Monitoring Study	11	5
Total		34	30

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-Unit level Consultancy Studies and Audits undertaken during 2017

Sl.	Title	Started in 2017	Completed in 2017
1.	Assessment of air-borne contaminants of work environment	-	1
2.	Ergonomics, Noise & Illumination study	-	1
3.	HAZOP study	1	1
4.	Industrial Hygiene Study	2	1
5.	Industrial Hygiene Survey	5	7
5.	Joint Illumination Study	1	1
6.	Safety Audit	6	9
7.	Walk through survey on PPEs	1	1
8.	Workplace Environment monitoring study	7	10
Total		23	32

Annexure IC

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 408 TO BE ANSWERED ON 23.3.2020 ASKED BY SHRI ARVIND GANPAT SAWANT, SHRI OMPRAKASH BHUPAILSINH ALIAS SHRI PAWAN RAJENIMBALKAR REGARDING WELFARE AND UPLIFTMENT OF UNSKILLED AND SKILLED LABOURERS.

Unit-level Consultancy Studies and Audits undertaken during 2018

Sl.	Title	Started in 2018	Completed in 2018
1.	Assessment of Work Place Environmental Air monitoring Study	-	1
2.	Assessment of Airborne contaminants	1	-
3.	Assessment of Dust Concentration level	1	-
4.	Evaluation of Heat Stress	-	1
5.	Heat Stress Evaluation Study	1	-
6.	Industrial Hygiene Monitoring for Assessment of Airborne Dust, Noise and Illumination levels	-	1
7.	Industrial Hygiene Survey	2	2
8.	Noise & Illumination Study	1	-
9.	Noise, Illumination and Dust level evaluation study	1	-
10.	Safety Audit	12	9
11.	Ventilation & Illumination study	2	2
12.	Ventilation study	3	-
13.	Work Place Environment Air Monitoring study	4	3
Total		28	19

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Statement showing the scheme wise and region wise expenditure figure for the last four years

Sl. No.	Regions	Health				Education				Housing			
		2016-17	2017-18	2018-19	2019-20	2016-17	2017-18	2018-19	2019-20	2016-17	2017-18	2018-19	2019-20
	H.Q	0	0			150812	123753	289480	114648	800	0	0	0
1	Ajmer	50708	84535	503	1344	10	12			895	40504	38963	24460
2	Allahabad	86362	85299	5622	2524	6152	57			8960	12028	10501	
3	Ahmedabad			1022	351							54908	40455
4	Banglore	150656	175606	15539	13824	128392	8049	45758	456	3915	4251	16539	5200
5	Bhubaneswar	77793	131255	12633	8386	166	1256	909	1217	121925	76685	43109	22365
6	Chandigarh			0	0								
7	Dehradun			0	197								
8	Guwahati			212								35143	25358
9	Hyderabad	176337	187810	14759	14121	261404	30766	8872	18		26878	8738	5130

10	Jabalpur	135279	186174	6026	2486	3	2739	2069		18820	751	42401	20855
11	Kannur			2677	2233			172				5738	2790
12	Karma	93458	43053	2303	1235	65	3924			15020	863	14176	6070
13	Kolkata	101904	111775	3420	3368	230765	86			30300	221688	110325	
14	Nagpur	72213	81510	9353	3244	199	1144	1812	407	3272	73658	86761	55065
15	Patna			1371	2197							7148	7290
16	Raipur			1948	2003			860	160			3563	3555
17	Tirunelveli			8085	10669			62144				12408	6480
	Total	944710	1087017	85473	68182	777968	171786	412076	116906	203907	457306	490421	225073
